

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 599

TO BE ANSWERED ON JULY 19, 2017

PRADHAN MANTRI AWAS YOJANA

No. 599 SHRI PARBHUBHAI NAGARBHAI VASAVA

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) The salient features of Pradhan Mantri Awas Yojana (PMAY) (Urban) along with its present status.
- b) the details of the funds sanctioned, allocated and utilized under this yojana during the last three years and the current year, State/UT-wise including Gujarat;
- c) the details of target set and the achievements made under this yojana along with the number of houses constructed for EWS under this during the above said period; and
- d) Whether the Government is planning to sanction one lakh houses under this yojana and if so, the details thereof and the reasons therefor, State/UT-wise and the time by which it is likely to be sanctioned ?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
AFFAIRS

(RAO INDERJIT SINGH)

- (a) : In pursuance of the Government's vision of facilitating housing to all by 2022, the Government launched Pradhan Mantri Awas Yojana (Urban)-Housing for All {PMAY(U)-HFA} Mission on 25.06.2015. The Mission aims to provide assistance to all States/UTs in addressing

the housing requirement of the urban poor including slum dwellers [Economically Weaker Sections (EWS) and Low Income Group (LIG) Categories] through the following four verticals:

- i. "In situ" Slum Redevelopment through private participation using land as resource (ISSR);
- ii. Credit Linked Subsidy Scheme (CLSS);
- iii. Affordable Housing in Partnership (AHP); and
- iv. Subsidy for Beneficiary-Led individual house Construction or enhancement (BLC).

Government of India has recently launched a new CLSS scheme to provide interest subsidy for housing loans to eligible beneficiaries belonging to Middle Income Group (CLSS for MIG). The scheme is being implemented initially for a period of one year w.e.f 01.01.2017.

(b): State-wise details of central assistance approved, sanctioned for release and released for utilization including that of Gujarat under the Mission during the last three years and the current year are annexed.

(c) to (d): Under the Housing for All scheme, no State-wise targets have been set by the Ministry. States/UTs are required to undertake a demand assessment and validate the same to determine the actual requirement of houses to be covered under the PMAY (U) Mission.

Under PMAY (U), Ministry has so far sanctioned 21,00,475 houses {including 1,41,848 houses of the subsumed projects of Rajiv Awas Yojana (RAY)} in States/UTs. As of now, construction of 1,33,999 houses has been completed.
